

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 246 OF 2014 &
IA NO. 56 OF 2015**

Dated: 10th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Tata Power Delhi Distribution Ltd.

.... Appellant(s)

Vs.

Delhi Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. Hemant Sahai
Mr. Mazag Andrabi
Mr. Anurag Bansal
Mr. Deepak Jain
Ms. Ritu Gupta
Ms. Sakshi Mehrotra

Counsel for the Respondent(s)

: Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **18.09.2018**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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